

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4806  
ANSWERED ON:12.08.2014  
POULTRY FARMS  
Gandhi Shri Feroze Varun

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government is aware that most of the poultry farms in the country are unhygienic and insanitary; and
- (b) if so, the details thereof and the action being taken by the Government against such poultry farms?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE, & FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) & (b) Preservation, protection and improvement of stocks and prevention of diseases of animals, fish and birds are listed in the Constitution as State subject and these also cover poultry. Therefore, State Governments take appropriate action on status of hygiene & sanitation at poultry farms. However, none of the State Governments has brought to the notice of the Union Government information to the effect that most of the poultry farms are unhygienic and unsanitary.

The Union Government has no direct mechanism to assess the status of hygiene and sanitation of poultry farms in the country. However, Government of India has issued updated general guidelines for Biosecurity for Central Poultry Development Organizations basic tenets of which can also be applied in other State farms etc. in November, 2013. Besides, Government of India also issued general guidelines to the State Governments on biosecurity measures to be taken in case of Highly-Pathogenic Avian Influenza in February, 2006 which have further been revised and incorporated in the Action Plan of Animal Husbandry for Preparedness, Control and Containment of Avian Influenza (August, 2012). The Department had also issued the guidelines in this regard in September, 2012.